

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 27 OF 2020

CRIME NO.149/2020 OF PANDHEERANKAVU POLICE STATION, KOZHIKODE DISTRICT

PETITIONER/1ST ACCUSED:

MUHAMMED SHIBIL, S/O.KABEER, AGED 22 YEARS,
THURAKKATTIL HOUSE, EDATHANATTUKARA P.O.,
MANNARKKAD TALUK, PALAKKAD DISTRICT.

BY ADV.SRI.K.MOHANAKANNAN

RESPONDENT/STATE:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, KOCHI-682 031.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned counsel appearing for the applicant submits that this application has become infructuous. Closed.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020